

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 19.02.2024

Appeal No. 970 of 2023

MVM Securities Pvt. Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. Robin Shah, Advocate i/b Bodhi Legal for the Appellant.

Mr. Rudra Deosthali, Advocate i/b Parinam Law Associates for
the Respondent.

ORDER:

1. Three weeks time is allowed to the appellant to file
rejoinder. List on April 23, 2024.

Ms. Meera Swarup
Technical Member

19.02.2024
PK